

# HIGH COURT OF CHHATTISGARH: BILASPUR

## ENDORSEMENT

Endt. No. 274/Confdl./2025 Bilaspur, dated the 29/03/2025  
I-8-6/2001 (Pt V)

Copy of Order No. 1512/1092/XXI-B/C.G./25 dated 29.03.2025 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Raipur forwarded to:-

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...2/-

*Handwritten signature and date:*  
29/3/25

- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Nava Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21) Ku. Rupal Agrawal, I Civil Judge Senior Division, Katghora *for information and compliance.*
- 22) Principal District & Sessions Judge, Balod/ Balrampur - Ramanujanj/ Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewada/ Durg / Dhamtari/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/ Mungeli/ Rajnandgaon/ Raipur/ Raigarh/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- 23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.
- 31) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 32) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

*BP.*  
*29/3/25.*

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- 33) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.  
34) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

*K.V. 29/3/25*  
(K. VINOD KUJUR)  
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH**  
**LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA**  
**MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002**

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**ORDER**

**Nava Raipur, dated 29.03.2025**

**F.No.1512/1092/XXI-B/C.G./25.** In compliance of the Memo No. 267/I-8-6/2001(Pt.V)/Confdl./2025 Bilaspur, Dated, 26/03/2025, of Hon'ble High Court of Chhattisgarh, the State Government, hereby, cancels the appointment order of Secretary, District Legal Services Authority, Rajnandgaon, as mentioned in serial no. 2 of department's order no.1308/972/XXI-B/C.G./2025 Dated 21.03.2025.

**By order and in the name of the  
Governor of Chhattisgarh,**

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**(Rajnish Shrivastava)**

Principal Secretary  
Government of Chhattisgarh  
Law & Legislative Affairs Department

**Endt. No. 1513/1092/XXI-B/C.G./25**

**Nava Raipur, dated 29.03.2025**

**Copy forwarded to,-**

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 267/I-8-6/2001(Pt.V)/Confdl./2025 Bilaspur, Dated, the 26/03/2025,
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Korba,
4. Member Secretary, C.G. State Legal Services Authority, Bilaspur,
5. Ku.Parul Agrawal, I Civil Judge, Senior Division, Katghora,
6. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
7. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),

for information and necessary action,

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29.3.25

**(Prashant Kumar Bhaskar)**

Deputy Secretary  
Government of Chhattisgarh  
Law and Legislative Affairs Department

29/03/25  
3:00 pm